

Dated 22nd December 2020**OFFICE ORDER**

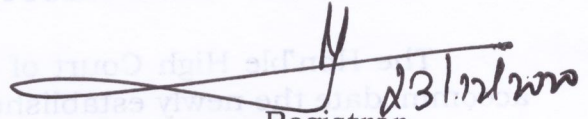
The Hon'ble High Court of Karnataka has accorded permission to accommodate the newly established six Commercial Courts in the Vacant Court Halls available in the City Civil Court complex temporarily till shifting of the same to the designated Commercial Court complex on the 2nd and 3rd Floor of the BSNL building, Bengaluru in order to start the courts functioning from 28/12/2020. The details of the accommodation are as follows.

Sl. No	Vacant Court Hall No.	Location	Newly Created Court Hall Nos.
1.	XLVII Addl. City Civil & Sessions Court (CCH-48)	IV Floor Annex Building	LXXXIV Addl. City Civil & Sessions Court (CCH-85)
2.	XLVIII Addl. City Civil & Sessions Court (CCH-49)	IV Floor Annex Building	LXXXV Addl. City Civil & Sessions Court (CCH-86)
3.	XLIX Addl. City Civil & Sessions Court (CCH-50)	I Floor Annex Building	LXXXVI Addl. City Civil & Sessions Court (CCH-87)
4.	LXX Addl. City Civil & Sessions Court (CCH-71)	V Floor New Annex Building	LXXXVII Addl. City Civil & Sessions Court (CCH-88)
5.	LXXVI Addl. City Civil & Sessions Court (CCH-77)	II Floor New Annex Building	LXXXVIII Addl. City Civil & Sessions Court (CCH-89)
6.	LXXVII Addl. City Civil & Sessions Court (CCH-78)	II Floor New Annex Building	LXXXIX Addl. City Civil & Sessions Court (CCH-90)

The Cases pending on the file of Vacant Court halls would be listed out in the court halls holding concurrent charge. The details of Vacant Court halls and Concurrent charge as under.

Sl. No	Vacant Court Hall No.	Concurrent Charge
1.	XLVII Addl. City Civil & Sessions Court (CCH-48)	XXXII Addl. City Civil & Sessions Court (CCH-34)
2.	XLVIII Addl. City Civil & Sessions Court (CCH-49)	XXXII Addl. City Civil & Sessions Court (CCH-34)
3.	XLIX Addl. City Civil & Sessions Court (CCH-50)	LI Addl. City Civil & Sessions Court (CCH-52)

4.	LXX Addl. City Civil & Sessions Court (CCH-71)	LXV Addl. City Civil & Sessions Court (CCH-66)
5.	LXXVI Addl. City Civil & Sessions Court (CCH-77)	LXXVIII Addl. City Civil & Sessions Court (CCH-79)
6.	LXXVII Addl. City Civil & Sessions Court (CCH-78)	LXXVIII Addl. City Civil & Sessions Court (CCH-79)


 Registrar
 City Civil Court
 Bengaluru

Copy to:

- 1) The President, Advocates' Association, City Civil Court, Bengaluru
- 2) The Vice President, Advocates' Association, Mayohall unit, Bengaluru
- 3) Office Notice Board
- 4) Office File

With a request to
 display on the
 Association Notice
 Board

1	IV Floor Annex Building LXXIV Addl. City Civil & Sessions Court (CCH-82)	IV Floor Annex Building LXXVII Addl. City Civil & Sessions Court (CCH-78)
2	IV Floor Annex Building LXXV Addl. City Civil & Sessions Court (CCH-81)	IV Floor Annex Building LXXVIII Addl. City Civil & Sessions Court (CCH-79)
3	I Floor Annex Building LXXVI Addl. City Civil & Sessions Court (CCH-87)	I Floor Annex Building LXXVIII Addl. City Civil & Sessions Court (CCH-79)
4	V Floor New Annex Building LXXVII Addl. City Civil & Sessions Court (CCH-88)	V Floor New Annex Building LXXVIII Addl. City Civil & Sessions Court (CCH-79)
5	II Floor New Annex Building LXXVIII Addl. City Civil & Sessions Court (CCH-89)	II Floor New Annex Building LXXVIII Addl. City Civil & Sessions Court (CCH-79)
6	II Floor New Annex Building LXXIX Addl. City Civil & Sessions Court (CCH-90)	II Floor New Annex Building LXXVIII Addl. City Civil & Sessions Court (CCH-79)

The Cases pending on the file of Vacant Court halls would be listed out in the court halls holding concurrent charge. The details of Vacant Court halls and Concurrent charge as under.

Sl. No.	Vacant Court Hall No.	Concurrent Charge
1.	XLVII Addl. City Civil & Sessions Court (CCH-58)	XXII Addl. City Civil & Sessions Court (CCH-34)
2.	XLVIII Addl. City Civil & Sessions Court (CCH-59)	XXII Addl. City Civil & Sessions Court (CCH-34)
3.	XLIX Addl. City Civil & Sessions Court (CCH-60)	LI Addl. City Civil & Sessions Court (CCH-52)